

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2620**  
ANSWERED ON 02.08.2018

**BRGF in Andhra Pradesh**

2620. SHRI MAGANTTI VENKATESWARA RAO (BABU):  
SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether special financial assistance which was provided under Backward Region Grants Fund (BRGF) to Andhra Pradesh has been stopped;
- (b) if so, the reasons therefor;
- (c) whether this is likely to create problems to the State in its developmental work efforts; and
- (d) if so, the details thereof ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ  
(SHRI PARSHOTTAM RUPALA)

(a) to (d) Consequent upon the implementation of the recommendations of the Fourteenth Finance Commission, the scheme “Backward Regions Grant Fund (BRGF)” under the Special Plan-State became a part of devolution to the States. Accordingly, no fresh allocation has been made since 2015-16 to the States including Andhra Pradesh under the State component of the special plan of BRGF. According to the recommendation of the Fourteenth Finance Commission, share of States in the net proceeds of the Union taxes has been enhanced significantly to 42% from 32%. This would enhance the availability of funds with the States including Andhra Pradesh for undertaking area specific development programmes.

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